

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/18921/2025 ARBP/47/2025	SHERANWALI INFRASTRUCTURE PVT. LTD., TALCHER VS NATIONAL ALUMINIUM CO. LTD. (NALCO), BBSR	SASWAT KUMAR ACHARYA VS	// (//
2	D-ARBP/20386/2025 ARBP/48/2025	SALGADIA HAPPY AND HOLY HOME SOCIETY VS ARUP KUMAR NAYAK,CHAIRMAN,PIONEERS MINISTRY,KANDHAMAL	BISIKESAN PRADHAN VS	// (//
3	D-BLAPL/14583/2025 BLAPL/5113/2025	SOMANATH NAIK @ NALUA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /15 /2025 J.M.F.C,CUTTACK(Cuttack) GR/000084/2025
4	D-BLAPL/14217/2025 BLAPL/5114/2025	BASU @ BASUDEV NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /66 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000203/2025
5	D-BLAPL/13825/2025 BLAPL/5115/2025	RABINDRA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /94 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000130/2024
6	D-BLAPL/14532/2025 BLAPL/5116/2025	SHOAIB KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /52 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000152/2025
7	D-BLAPL/14332/2025 BLAPL/5117/2025	GUDLI @ ASHMITA DAKUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.NUAGAON /313 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000142/2023
8	D-BLAPL/13525/2025 BLAPL/5118/2025	PUSPANJALI BARIK VS STATE OF ODISHA	SUMITRA PATRA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000025/2025
9	D-BLAPL/14612/2025 BLAPL/5119/2025	ABUNDRA KUMAR NAIK VS STATE OF ODISHA	LALITENDU MISHRA VS	RAYAGADA TOWN /49 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000113/2025
10	D-BLAPL/14633/2025 BLAPL/5120/2025	SANGRAM NAYAK VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	JAMANKIRA /62 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000260/2025
11	D-BLAPL/14637/2025 BLAPL/5121/2025	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	MANORANJAN PADHY VS	BORIGUMMA /122 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000072/2021

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12	D-BLAPL/14222/2025 BLAPL/5122/2025	GYANADEEP MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,KEONJHAR(Kendujhar) GR/0000274/2025
13	D-BLAPL/14417/2025 BLAPL/5123/2025	HEMARAJ NISAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /124 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000046/2021
14	D-BLAPL/14645/2025 BLAPL/5124/2025	ARATI SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKAI /164 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000290/2025
15	D-BLAPL/14419/2025 BLAPL/5125/2025	ASWINI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KALAMPUR /52 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000047/2023
16	D-BLAPL/14458/2025 BLAPL/5126/2025	RAMA MUNDARI @ SARDAR VS STATE OF ODISHA	CHINMAY MOHANTY VS	HARICHANDANPUR /182 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001122/2024
17	D-BLAPL/14646/2025 BLAPL/5127/2025	SK. NASRAFFA @ NASURULLA @ SURAJ @ SK. NASRULLA VS STATE OF ODISHA	BIKRAM RATH VS	KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000499/2024
18	D-BLAPL/14535/2025 BLAPL/5128/2025	DEEPAK SA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /190 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000003/2025
19	D-BLAPL/14673/2025 BLAPL/5129/2025	LUCKY @ SANTOSH KUMAR JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujha Spl/0000008/2025
20	D-BLAPL/14690/2025 BLAPL/5130/2025	CHHOTU SENDHRIA @ SENDRIYA @ ROHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /778 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0003380/2022
21	D-BLAPL/12727/2025 BLAPL/5131/2025	KALIA GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SHERAGADA /479 /2023 A.D.J.,ASKA(Ganjam) ST/0000032/2024
22	D-BLAPL/14623/2025 BLAPL/5132/2025	PAPU @ NARAYAN JENA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BADACHANA /365 /2020 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000091/2023
23	D-BLAPL/14625/2025	TUNU @ HEMANT MALLICK @ KUNU @ HEMANT KUMAR MALLICK	MANJULATA DAS	NEMALO /64 /2025

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	BLAPL/5133/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/000048/2025
24	D-BLAPL/14632/2025 BLAPL/5134/2025	SOMANATH NAIK @ NALUA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /30 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000182/2025
25	D-BLAPL/14631/2025 BLAPL/5135/2025	DEBI PRASAD DAS @ DIPU VS STATE OF ODISHA	MANJULATA DAS VS	OLATPUR /39 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000059/2025
26	D-BLAPL/14663/2025 BLAPL/5136/2025	SHIBA SANKAR PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /203 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000201/2025
27	D-BLAPL/14665/2025 BLAPL/5137/2025	TOFAN PARIDA @ KANTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000106/2023
28	D-BLAPL/14593/2025 BLAPL/5138/2025	BINOD KIDO VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	DEOGARH /594 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D)) CT/0001170/2024
29	D-BLAPL/14604/2025 BLAPL/5139/2025	RAMAKRUSHNA DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /137 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000118/2024
30	D-BLAPL/14598/2025 BLAPL/5140/2025	PURUSOTTAM SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000128/2025
31	D-BLAPL/14553/2025 BLAPL/5141/2025	KARTIK GENJI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /26 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000080/2025
32	D-BLAPL/14557/2025 BLAPL/5142/2025	SAMARA MADKAMI VS STATE OF ODISHA	PRAMAYA KUMAR MOHARAJ VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000068/2023
33	D-BLAPL/14533/2025 BLAPL/5143/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	BIRMITRAPUR /98 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000038/2025
34	D-BLAPL/14132/2025 BLAPL/5144/2025	BHAKTI PRAPANNA AKINCHAN MAHARAJ VS	ASHWINI KUMAR DAS VS	LINGARAJ P.S. /335 /2024 A.D.J.,BHUBANESWAR(Khordha)

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35	D-BLAPL/14536/2025 BLAPL/5145/2025	STATE OF ODISHA RAHUL BAG VS	UMA SHANKAR PATEL VS	CT/0000082/2025 RAIBAGA /3 /2015 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000108/2015
36	D-BLAPL/14659/2025 BLAPL/5146/2025	STATE OF ODISHA SAMARU SANTA VS	PVS NANAJI ACHARY VS	BOIPARIGUDA /93 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000018/2022
37	D-BLAPL/14515/2025 BLAPL/5147/2025	STATE OF ODISHA FRANSIS TOPPO VS	MOHAN KUMAR SAHU VS	DEOGARH /594 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001170/2024
38	D-BLAPL/14561/2025 BLAPL/5148/2025	STATE OF ODISHA LIPUN @ SANKARSAN GOUDA VS	JYOTIRMAYA SAHOO VS	K.NUAGAON /313 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000142/2023
39	D-BLAPL/14262/2025 BLAPL/5149/2025	STATE OF ODISHA PANKAJ KHORA VS	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /93 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000212/2025
40	D-BLAPL/14489/2025 BLAPL/5150/2025	STATE OF ODISHA SURYAKANTA MOHANTY @ PANDA VS	BISWAJIT SAHOO VS	ITAMATI /245 /2023 ASST. SESSIONS JUDGE, NAYAGARH(N ST/0000014/2024
41	D-BLAPL/13197/2025 BLAPL/5151/2025	STATE OF ODISHA GURIA KHATUA VS	PRABIR KUMAR RAY VS	JENAPUR /397 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000175/2024
42	D-BLAPL/14257/2025 BLAPL/5152/2025	STATE OF ODISHA ASHUTOSH BEHERA VS	DALIRANI BEHURAY VS	KAPTIPADA /92 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000373/2025
43	D-BLAPL/13540/2025 BLAPL/5153/2025	STATE OF ODISHA ARUNA @ KATHIA BEHERA VS	SK. ZAFARULLA VS	BHADRAK RURAL /210 /2017 A.D.J.,BHADRAK(Bhadrak) ST/0000020/2020
44	D-BLAPL/14684/2025 BLAPL/5154/2025	STATE OF ODISHA SANDEEP NAIK VS	PRASANTA KUMAR SAHOO VS	PARJANG /67 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000088/2025
45	D-BLAPL/14059/2025 BLAPL/5155/2025	STATE OF ODISHA BANSI @ BANSING JANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PAPADAHANDI /21 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000024/2025

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46	D-BLAPL/14346/2025 BLAPL/5156/2025	SESA MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000008/2025
47	D-BLAPL/13163/2025 BLAPL/5157/2025	SUBRAT PATTANAİK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /107 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000139/2025
48	D-CMP/20274/2025 CMP/794/2025	MANOJ KUMAR SAMANTA VS BRAJA KISHORE SINGHDEO	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsug CS/0000139/2009
49	D-CMP/17893/2025 CMP/795/2025	KULAMANI PANDA VS SHYAMA SUNDAR PANDA	HARAPRASAD PANDA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000576/2010
50	D-CMP/19532/2025 CMP/796/2025	RAJANI SINGH @ PARIDA VS SABITRI SINGH	AMIT PRASAD BOSE VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000308/2014
51	D-CMP/20694/2025 CMP/797/2025	ABULI SAMAL VS SUBASH CHANDRA SAMAL	BHABANI SANKAR DAS VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jag IA/0000070/2015
52	D-CMP/20524/2025 CMP/798/2025	GOUTAM BOID VS UMA CHARAN MOHANTY @ BARIK	PRASANTA KUMAR NANDA VS	// S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko CS/0000014/2009
53	D-CMP/20546/2025 CMP/799/2025	RENUBALA PRADHAN VS BISHNU CHARAN SAMANTARAY	GOPINATH MISHRA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CMA/0000095/2024
54	D-CMP/19847/2025 CMP/800/2025	SK.GOLAM MOHIUDDIN VS MEHELAKA KHATOON @ MAHELAK	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),BHADRRAK(Bhadrak) CMA/0000053/2025
55	D-CONTC/15073/2025 CONTC/2271/2025	BIJAY MAJHI VS ANU GARG,IAS	ADV. VS	// () //
56	D-CONTC/20117/2025 CONTC/2272/2025	GAGAN BIHARI BHANJA VS VIR VIKRAM YADAV,IAS	ADV. VS	// () //
57	D-CONTC/18575/2025	HRUDANANDA BEHERA	ADV.	//

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	CONTC/2273/2025	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
58	D-CONTC/19807/2025	KUNAL KANTA SAHU	SAROJ KUMAR PADHY	//
	CONTC/2274/2025	VS	VS	0
		BINAYAK PRUSTY,DY. DIRECTOR OF TEXTILES,SONEPUR		//
59	D-CONTC/20119/2025	MANOJ KUMAR DASH	ADV.	//
	CONTC/2275/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS		//
60	D-CONTC/20121/2025	SUNIL KUMAR JENA	ADV.	//
	CONTC/2276/2025	VS	VS	0
		VIR VIKRAM YADAV,IAS		//
61	D-CONTC/20123/2025	B.TULASA REDDY	ADV.	//
	CONTC/2277/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS		//
62	D-CONTC/20128/2025	RAMA CHANDRA SAMANTARAY	ADV.	//
	CONTC/2278/2025	VS	VS	0
		VIR VIKRAM YADAV,IAS		//
63	D-CONTC/20129/2025	BARTULA KESHAB RAO	ADV.	//
	CONTC/2279/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS		//
64	D-CONTC/20136/2025	BHAJAMAN BARIK	ADV.	//
	CONTC/2280/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS		//
65	D-CONTC/20141/2025	ALOK CHANDRA DAS	ADV.	//
	CONTC/2281/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS		//
66	D-CONTC/20148/2025	KALINGA OJHA	ADV.	//
	CONTC/2282/2025	VS	VS	0
		SANJAY KUMAR SINGH, I.A.S		//
67	D-CONTC/20154/2025	NARAYAN MOHARANA	ADV.	//
	CONTC/2283/2025	VS	VS	0
		VIR VIKRAM YADAV, I.A.S		//
68	D-CONTC/20160/2025	MANGULI SETHI	ADV.	//
	CONTC/2284/2025	VS	VS	0

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69	D-CONTC/11113/2025 CONTC/2285/2025	SANJAY KUMAR SINGH, I.A.S. SANJAY KUMAR KANUNGO VS ANU GARG,IAS	HEMANTA KUMAR MOHANTA VS	// // ()
70	D-CONTC/20163/2025 CONTC/2286/2025	RATNAKAR DAS VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// ()
71	D-CONTC/18205/2025 CONTC/2287/2025	BIRENDRA KUMAR BEURA VS SALINI PANDIT ,I.A.S	BIJAYALAXMI SAHOO VS	// ()
72	D-CONTC/18218/2025 CONTC/2288/2025	SARATA KUMAR PATTNAIK VS ANU GARG, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// ()
73	D-CONTC/20448/2025 CONTC/2289/2025	DR KEERTIDHARA DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	RAJJEET ROY VS	// ()
74	D-CONTC/18219/2025 CONTC/2290/2025	KALIA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// ()
75	D-CONTC/20168/2025 CONTC/2291/2025	KAILASH CH.CHOUDHURY VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// ()
76	D-CONTC/20173/2025 CONTC/2292/2025	SUSHAMA ROUT @ SUSAMA ROUT VS SANJAY KUMAR SINGH, I.A.S.	TANMAY MISHRA VS	// ()
77	D-CONTC/20178/2025 CONTC/2293/2025	SAILABALA SAHU VS SANJAY KUMAR SINGH, I.A.S	TANMAY MISHRA VS	// ()
78	D-CONTC/18269/2025 CONTC/2294/2025	DILLIP KUMAR SAHOO VS VISHAL SINGH, I.A.S.	ADV. VS	// ()
79	D-CONTC/18222/2025 CONTC/2295/2025	BINAPANI BEHERA VS SALINI PANDIT, I.A.S.	ADV. VS	// ()

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80	D-CONTC/20187/2025 CONTC/2296/2025	SANGHAMITRA JENA VS SANJAY KUMAR SINGH,IAS	TANMAY MISHRA VS	// 0 //
81	D-CONTC/20189/2025 CONTC/2297/2025	NAKULA CH.JENA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
82	D-CONTC/19283/2025 CONTC/2298/2025	DIBYA DARSHAN DALAI VS TAPAN KUMAR CHAKRABARTHY, SARPANCH, DARUTHENGA GRAM PANCHAYAT, CHANDAKA	ARUN KUMAR MISHRA (2) VS	// 0 //
83	D-CONTC/18225/2025 CONTC/2299/2025	UMA SANKAR BEHERA VS MUNNA KANUNDIA, EXECUTIVE ENGINEER, R.W.S AND S. DIV.,BHANJANAGAR	ADV. VS	// 0 //
84	D-CONTC/20192/2025 CONTC/2300/2025	NILAMANI BARIK VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/20087/2025 CONTC/2301/2025	MURALI SAHU VS SNEHA ARAGULA,IAS	ADV. VS	// 0 //
86	D-CONTC/20193/2025 CONTC/2302/2025	N.MOHAN REDDY VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
87	D-CONTC/20089/2025 CONTC/2303/2025	SUDIPTA KUMAR MOHANTY VS SNEHA ARAGULA,IAS	ADV. VS	// 0 //
88	D-CONTC/18322/2025 CONTC/2304/2025	SANJAY KUMAR KANUNGO VS ANU GARG, I.A.S.	HEMANTA KUMAR MOHANTA VS	// 0 //
89	D-CONTC/20091/2025 CONTC/2305/2025	TEJRAJ NAIK VS SNEHA ARAGULA,IAS	ADV. VS	// 0 //
90	D-CONTC/20196/2025 CONTC/2306/2025	V.FAKIR RAO VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
91	D-CONTC/20093/2025	DEBENDRA KUMAR DASH	ADV.	//

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	CONTC/2307/2025	VS SNEHA ARAGULA,IAS	VS	() //
92	D-CONTC/18664/2025 CONTC/2308/2025	ASHARANI MUNI VS SHALINI PANDIT, IAS	SIDHESWAR MALLIK VS	// () //
93	D-CONTC/18678/2025 CONTC/2309/2025	TAPASWINI SAHOO VS PRIYARANJA PRUSTY,PROJECT DIRECTOR,DRDA,PURI	PRABHU PRASAD MOHANTY VS	// () //
94	D-CONTC/20199/2025 CONTC/2310/2025	PANCHANAN PRADHAN VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
95	D-CONTC/20201/2025 CONTC/2311/2025	BIJAYA KUMAR MOHANTY VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
96	D-CONTC/20413/2025 CONTC/2312/2025	SARAT KUMAR BEHERA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
97	D-CONTC/15688/2025 CONTC/2313/2025	DURBADALA PANIGRAHI VS VED BHUSHAN,IAS	AJIT KUMAR HOTA VS	// () //
98	D-CONTC/19210/2025 CONTC/2314/2025	MANABHANJAN HOTA VS MIR RAJA ALLI,CHIEF CIVIL SUPPLIES OFFICER,BOLANGIR	ADV. VS	// () //
99	D-CONTC/20555/2025 CONTC/2315/2025	LIPI PUSPANJALI BEHERA VS ASWATHY S, IAS	ADV VS	// () //
100	D-CONTC/18223/2025 CONTC/2316/2025	M.C. OF SRI LOKANATH BANI NIKETAN HIGH SCHOOL, JAGATSINGHPUR VS SHALINI PANDIT, I.A.S.	ADV. VS	// () //
101	D-CRLA/10981/2025 CRLA/577/2025	KAILASH BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /218 /2019 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000033/2020
102	D-CRLA/14606/2025 CRLA/578/2025	DRONA PAHARIA VS	GYANENDRA CHANDRA SWAIN VS	BODEN /172 /2017 A.D.J.,NAWAPARA(Nuapada)

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103	D-CRLA/10984/2025 CRLA/579/2025	STATE OF ODISHA SURESH BISWAL VS	PRABIR KUMAR RAY VS	ST/000010/2018 JAJPUR SADAR /218 /2019 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)
104	D-CRLMA/10492/2025 CRLMA/69/2025	STATE OF ODISHA SONAL PATTANAIAK VS	ADV. VS	CT/0000032/2023 / /0 S.D.J.M.,BHUBANESWAR(Khordha)
105	D-CRLMC/10990/2025 CRLMC/1775/2025	TANMAYEE MOHANTY DINABANDHU BEHERA VS	SATYABRATA MOHANTY (1) VS	CRMC/0000646/2016 / /0 J.M.F.C.,ASKA(Ganjam)
106	D-CRLMC/14190/2025 CRLMC/1776/2025	STATE OF ODISHA KAILASH PODDAR VS	MANISH NAG DAS VS	ICC/0000035/2011 PURIGHAT /59 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack)
107	D-CRLMC/11384/2025 CRLMC/1777/2025	STATE OF ODISHA HAPPY @ SAROJ KHILAR VS	RAMANIKANTA PATTANAIAK VS	GR/0000264/2022 RASOL /196 /2024 S.D.J.M.,HINDOL(Dhenkanal)
108	D-CRLMC/14191/2025 CRLMC/1778/2025	STATE OF ODISHA SHYAM SUNDAR PODDAR VS	RAMESH AGARWAL VS	GR/0000552/2024 PURIGHAT /60 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack)
109	D-CRLMC/12163/2025 CRLMC/1779/2025	STATE OF ODISHA RAJESH KUMAR ROUT VS	RAJLAXMI BISWAL VS	GR/0000268/2022 / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)
110	D-CRLMC/13645/2025 CRLMC/1780/2025	STATE OF ODISHA BHAGABAT ROUT VS	BIKRAM CHANDRA GHADEI VS	ICC/0000074/2019 POLASARA PS /64 /2014 A.D.J.,KODALA(Ganjam)
111	D-CRLMC/14498/2025 CRLMC/1781/2025	STATE OF ODISHA TAPAS PRADHAN@GUNIA VS	PRAKASH CHANDRA DASH VS	ST/0000042/2020 KENDRAPARA /121 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K)
112	D-CRLMC/14367/2025 CRLMC/1782/2025	STATE OF ODISHA JEEBANANANDA MAHARANA VS	SASWATA PATNAIK VS	GR/0001076/2018 BAIDYANATHPUR /92 /2020 S.D.J.M.,BERHAMPUR(Ganjam)
113	D-CRLMC/9942/2025 CRLMC/1783/2025	STATE OF ODISHA SANTOSH KUMAR DARJEE VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	GR/0000652/2020 SAMBALPUR VIGILANCE /9 /2022 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)

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114	D-CRLMC/11497/2025 CRLMC/1784/2025	ASIT MANDAL @ ASIT KUMAR MANDAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	M.V.79 /44 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000213/2024
115	D-CRLMC/12154/2025 CRLMC/1785/2025	M/S. L AND T FINANCE LTD., KEONJHAR VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	CHAMPUA /106 /2024 A.D.J.,CHAMPUA(Kendujhar) CRREV/0000014/2024
116	D-CRLMC/13895/2025 CRLMC/1786/2025	SRITAM PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	G.UDAYAGIRI /102 /2022 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000039/2022
117	D-CRLMC/14165/2025 CRLMC/1787/2025	DEEPAK BEHERA@DIPU VS STATE OF ODISHA	NALINI KANTA SAHOO VS	JALESWAR /7 /2018 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000012/2018
118	D-CRLMC/11679/2025 CRLMC/1788/2025	SUBHASIS JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	NANDIPADA /71 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000111/2025
119	D-CRLMP/10839/2025 CRLMP/624/2025	NANDA KIMBAKA VS SUPTD. OF POLICE.,RAYAGADA	SUKANTA KUMAR NAYAK VS	//0 () //
120	D-CRLMP/13703/2025 CRLMP/625/2025	GOPINATH SETHY VS SUPERINTENDENT OF POLICE, PURI	DURGA PRASANA DAS VS	//0 () //
121	D-CRLMP/13799/2025 CRLMP/626/2025	KUMUDA BHANJA VS STATE OF ODISHA	SHIPI SIDHANTA MOHAPATRA VS	NADANAKANAN P.S. /130 /2025 () //
122	D-CRLMP/12568/2025 CRLMP/627/2025	AMULI BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
123	D-CRLMP/14215/2025 CRLMP/628/2025	GOURANGA MISHRA VS SUPERINTENDENT OF POLICE, JAJPUR	BIBHUTI RANJAN MOHANTY VS	KALIAPANI /120 /2024 () //
124	D-CRLMP/13399/2025 CRLMP/629/2025	SUMITRA PATRA VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	BANSADA /78 /2025 () //
125	D-CRLMP/13474/2025	JARA BIBI	NIKUNJA KUMAR ROUT	//0

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	CRLMP/630/2025	VS D.G. OF POLICE, CUTTACK	VS	() //
126	D-CRLMP/13958/2025 CRLMP/631/2025	BICHITRA NANDA NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /188 /2024 () //
127	D-CRLMP/14256/2025 CRLMP/632/2025	RAMESH PATI VS SNEHALATA PATI	PRABHAT KUMAR DAS VS	/ /0 () //
128	D-CRLMP/13935/2025 CRLMP/633/2025	JEEBANMOHAN NAYAK VS STATE OF ODISHA	SATRUGHNA DASH VS	MANGALA BAG /329 /2024 () //
129	D-CRLMP/13858/2025 CRLMP/634/2025	SANTOSH KUMAR NAIK @ SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPECIAL CRIME UNIT /10 /2024 () //
130	D-CRLMP/13954/2025 CRLMP/635/2025	BHARATI LATA MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	NAIKANI-DIHI /28 /2025 () //
131	D-CRLMP/14460/2025 CRLMP/636/2025	NAROTTAM RANA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
132	D-CRLMP/14464/2025 CRLMP/637/2025	RATNAKAR JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-19 /181 /2024 () //
133	D-CRLMP/14746/2025 CRLMP/638/2025	RAKEH KUMAR SAHOO VS BISWARUPA PANDA	LALIT KUMAR MAHARANA VS	/ /0 () //
134	D-CRLREV/13793/2025 CRLREV/257/2025	KHUNTALA KHAMARI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /60 /2010 2ND A.D.J., BALANGIR(Balangir) CRA/0000011/2015
135	D-CRLREV/14688/2025 CRLREV/258/2025	LALIT KUMAR MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	KEONJHAR TOWN /62 /2007 C.J.M.,KEONJHAR(Kendujhar) GR/0000296/2007
136	D-FAO/16635/2025 FAO/232/2025	MANAGER, M/S. NATIONAL INSUARANCE CO. LTD.,CUTTACK VS	PRASANTA KUMAR MAHALI VS	/ / COMNR.FOR EMPLOYEES COMP./ASST

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137	D-FAO/20273/2025 FAO/233/2025	SOLI MAJHI SANKARSAN PANIGRAHI VS STATE OF ODISHA	SAIBRATA RATH VS	EC/0000230/2016 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000817/2015
138	D-FAO/20648/2025 FAO/234/2025	STATE OF ODISHA VS CHANDRAKANTI PANDA	BIMBISAR DASH,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000361/2010
139	D-MACA/20495/2025 MACA/586/2025	ARUNABALA MISHRA VS BIKASH BEHERA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000269/2019
140	D-RPFAM/20462/2025 RPFAM/140/2025	SUNITA @ SUNEETA MURTY VS HAREKRUSHNA MURTY	DIPTI RANJAN BHOKTA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000051/2020
141	D-RPFAM/19569/2025 RPFAM/141/2025	B. MANORAMA VS K.RAJESH	LALATENDU SAMANTARAY VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000368/2017
142	D-RSA/20352/2025 RSA/249/2025	BAHALA MAHAKUR VS KUMARI KARAN	TRILOCHAN NANDA VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT RFA/0000017/2018
143	D-RSA/20699/2025 RSA/250/2025	JAYABARDHAN MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// A.D.J.,TALCHER(Anugul) RFA/0000020/2020
144	D-WA/15482/2025 WA/857/2025	RUPESH KUMAR AGRAWAL VS PRIYASHA GOENKA	AMIT PRASAD BOSE VS	// () //
145	D-WA/19503/2025 WA/858/2025	NILAMANI BIDYADHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// () //
146	D-WA/20683/2025 WA/859/2025	BIJAY SUKLA VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
147	D-WA/13496/2025 WA/860/2025	STATE OF ODISHA VS KAUSHIK PANDA	DEBASIS TRIPATHY, A.G.A. VS	// () //

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148	D-WA/16146/2025 WA/861/2025	MISSION DIRECETOR, N.H.M., BBSR VS BHAGABATI MAHAR	RAMDAS ACHARY VS	// 0 //
149	D-WP(C)/20211/2025 WP(C)/14104/2025	AKSHAYA KUMAR RAY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
150	D-WP(C)/20371/2025 WP(C)/14156/2025	RAMANI RANJAN DHAL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
151	D-WP(C)/20157/2025 WP(C)/14157/2025	HRUSIKESH MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
152	D-WP(C)/20300/2025 WP(C)/14158/2025	FAKIR MOHAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
153	D-WP(C)/20110/2025 WP(C)/14159/2025	SARASWATI SETH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
154	D-WP(C)/20070/2025 WP(C)/14160/2025	MANORAMA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
155	D-WP(C)/20113/2025 WP(C)/14161/2025	MANORAMA KUMBHAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
156	D-WP(C)/20116/2025 WP(C)/14162/2025	MINA NANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
157	D-WP(C)/20305/2025 WP(C)/14163/2025	SUDHIR KUMAR BAIBARTA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
158	D-WP(C)/20090/2025 WP(C)/14164/2025	CHANDRADHWAJA TAKRI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
159	D-WP(C)/20516/2025	SANTIBHUSAN PANDA	RAMDAS ACHARY	//

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	WP(C)/14165/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/18768/2025 WP(C)/14166/2025	SURENDAR SINGH VS THE CHIEF MANAGER CUM AUTHORISED OFFICER, UCO BANK, SAMBALPUR	SRIKANTA MAHUNTA VS	// 0 //
161	D-WP(C)/20092/2025 WP(C)/14167/2025	SANTOSINI SETHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
162	D-WP(C)/20085/2025 WP(C)/14168/2025	LALIT MOHAN MAJHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
163	D-WP(C)/20095/2025 WP(C)/14169/2025	JAMUNA SUNA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
164	D-WP(C)/19139/2025 WP(C)/14170/2025	UNION OF INDIA, NEW DELHI VS BHUPENDRA SINGH	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
165	D-WP(C)/18155/2025 WP(C)/14171/2025	BHAGIRATHI BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
166	D-WP(C)/19107/2025 WP(C)/14172/2025	DAMAYANTI ROUT VS PUNJAB NATIONAL BANK, CIRCLE OFFICE BALESWAR,	PRATIK DASH VS	// 0 //
167	D-WP(C)/18285/2025 WP(C)/14173/2025	DILIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS	// 0 //
168	D-WP(C)/20097/2025 WP(C)/14174/2025	SHANTILATA LUHA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
169	D-WP(C)/20486/2025 WP(C)/14175/2025	PRABIN KUMAR NANDY VS STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //
170	D-WP(C)/20102/2025 WP(C)/14176/2025	MANDAKINI KANHAR VS	SAROJA KANTA SAMAL VS	// 0

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171	D-WP(C)/20631/2025 WP(C)/14177/2025	STATE OF ODISHA BRAJA KISHORE MISHRA VS	PRAKASH KUMAR ROUT VS	// // 0
172	D-WP(C)/20544/2025 WP(C)/14178/2025	STATE OF ODISHA JITENDRA NATH PATNAIK VS	UMESH CHANDRA PATNAIK VS	// // 0
173	D-WP(C)/17559/2025 WP(C)/14179/2025	UNION OF INDIA BABULI SRICHANDAN VS	ANIRUDHA DAS VS	// // 0
174	D-WP(C)/19141/2025 WP(C)/14180/2025	COLLECTOR AND D.M. KHURDA AJAY KUMAR SETHI VS	JAGAMOHAN PATTANAIAK VS	// // 0
175	D-WP(C)/19161/2025 WP(C)/14181/2025	STATE OF ODISHA LILIMA RANA VS	RAJALAXMI BISWAL VS	// // 0
176	D-WP(C)/20301/2025 WP(C)/14182/2025	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	NIRANJAN BISWAL VS	// // 0
177	D-WP(C)/20496/2025 WP(C)/14183/2025	STATE OF ODISHA ASISH BHOI VS	BIDYADHAR MANSING VS	// // 0
178	D-WP(C)/19228/2025 WP(C)/14184/2025	STATE OF ODISHA PURNACHANDRA PRADHAN VS	BISWAJIT SAHOO VS	// // 0
179	D-WP(C)/20140/2025 WP(C)/14185/2025	STATE OF ODISHA RASHMI RANJAN DASH VS	SHASHI BHUSAN JENA VS	// // 0
180	D-WP(C)/19122/2025 WP(C)/14186/2025	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	RAMDAS ACHARY VS	// // 0
181	D-WP(C)/20372/2025 WP(C)/14187/2025	STATE OF ODISHA TATA BIMALA VS	TUKUNA KUMAR MISHRA VS	// // 0
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182	D-WP(C)/20230/2025 WP(C)/14188/2025	SRIKANTA MAHARANA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
183	D-WP(C)/19178/2025 WP(C)/14189/2025	M/S. LAI TRADERS AND AGENCIES PVT. LTD.,MAYURBHANJ VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	SUBHANKAR ROUT VS	// 0 //
184	D-WP(C)/20450/2025 WP(C)/14190/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
185	D-WP(C)/20332/2025 WP(C)/14191/2025	SIBA PRASAD SAHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
186	D-WP(C)/19774/2025 WP(C)/14192/2025	PRASANTA KUMAR SAHOO VS BHARATI SAHOO	APARESH BHOI VS	// 0 //
187	D-WP(C)/19233/2025 WP(C)/14193/2025	UMAKANTA PATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
188	D-WP(C)/18153/2025 WP(C)/14194/2025	BRIDGE AND ROOF CO (INDIA) LTD.,BBSR VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
189	D-WP(C)/19316/2025 WP(C)/14195/2025	MANORANJAN BISWAL VS ADDL-DISTRICT MAGISTRATE CUM-DISTRICT REGISTRAR, KHORDHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
190	D-WP(C)/19364/2025 WP(C)/14196/2025	CUTTACK CENTRAL COOPERATIVE BANK LTD VS ODISHA HUMAN RIGHTS COMMISSION,BBSR	DR.PATANJALI TRIPATHY VS	// 0 //
191	D-WP(C)/20410/2025 WP(C)/14197/2025	SANJIB KUMAR SHANDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
192	D-WP(C)/19184/2025 WP(C)/14198/2025	M/S. LAI TRADERS AND AGENCIES PVT. LTD.,MAYURBHANJ VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	SUBHANKAR ROUT VS	// 0 //
193	D-WP(C)/19211/2025	KANAN BIHARI PARIDA	BIJAY JENA	//

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	WP(C)/14199/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/19311/2025 WP(C)/14200/2025	DIPTI BISWAL VS ADDL DIST.MAGISTRATE CUM DIST.REGISTRAR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
195	D-WP(C)/20497/2025 WP(C)/14201/2025	MAMATA MANJARI SARANGI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
196	D-WP(C)/19671/2025 WP(C)/14202/2025	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
197	D-WP(C)/20565/2025 WP(C)/14203/2025	M/S JSW STEEL LIMITED, KEONJHAR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
198	D-WP(C)/17567/2025 WP(C)/14204/2025	ANUPAMA NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
199	D-WP(C)/18197/2025 WP(C)/14205/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) TPSODL, RAYAGADA VS SOUMENDRA KUMAR SETHI	SURESH CHANDRA DASH VS	// 0 //
200	D-WP(C)/19355/2025 WP(C)/14206/2025	MOHINI AGARWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
201	D-WP(C)/19163/2025 WP(C)/14207/2025	MAHASWETA CONSTRUCTION PVT. LTD., CUTTACK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
202	D-WP(C)/15484/2025 WP(C)/14208/2025	JAGANNATH PRASAD BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
203	D-WP(C)/20146/2025 WP(C)/14209/2025	SUPRIYA BEHERA VS BANK OF BARODA, NAHAKA BYPASS BRANCH, JAIPUR	HARAPRASAD PANDA VS	// 0 //
204	D-WP(C)/20397/2025 WP(C)/14210/2025	ABATAR MISHRA VS	SANGRAM JENA VS	// 0

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205	D-WP(C)/15240/2025 WP(C)/14211/2025	STATE OF ODISHA SUBHENDRA PRASANNA BURMA VS	PRAMOD KUMAR NAYAK VS	// // ()
206	D-WP(C)/19534/2025 WP(C)/14212/2025	STATE OF ODISHA MD. JAVED KHAN VS	SURESH CHANDRA DASH VS	// // ()
207	D-WP(C)/19466/2025 WP(C)/14213/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL),CUTTACK MANGALASAI GANDA VS	ANSURAM MISHRA VS	// // ()
208	D-WP(C)/20626/2025 WP(C)/14214/2025	STATE OF ODISHA CHANDAN DAS VS	SUBHADUTTA ROUTRAY VS	// // ()
209	D-WP(C)/19692/2025 WP(C)/14215/2025	STATE OF ODISHA POWER ENGINEERING CO., JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()
210	D-WP(C)/19317/2025 WP(C)/14216/2025	STATE OF ODISHA SUBRAT KUMAR ACHARYA VS	BIBHUTI BHUSAN BEHERA VS	// // ()
211	D-WP(C)/20688/2025 WP(C)/14217/2025	STATE OF ODISHA KAPILASH INFRASOL PROJECT PVT. LTD., BBSR VS	SOUMYA RANJAN MOHANTY VS	// // ()
212	D-WP(C)/19199/2025 WP(C)/14218/2025	STATE OF ODISHA NAMITA CHOUDHURY VS	RAJENDRA NARAYAN ROUT VS	// // ()
213	D-WP(C)/18362/2025 WP(C)/14219/2025	THE COLLECTOR, KANDHAMAL RADHANATH MOHANT VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
214	D-WP(C)/17418/2025 WP(C)/14220/2025	STATE OF ORISSA BRUNDABAN SINGH VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
215	D-WP(C)/18643/2025 WP(C)/14221/2025	STATE OF ORISSA BHAGBAT MAHANT VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/20219/2025 WP(C)/14222/2025	CHANDRA VANU BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
217	D-WP(C)/19203/2025 WP(C)/14223/2025	BISWAJIT SANDHA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
218	D-WP(C)/20430/2025 WP(C)/14224/2025	SGT DHANANJAY JENA (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
219	D-WP(C)/17855/2025 WP(C)/14225/2025	BASUDEV SHG TERAMANPUR, RAHAMA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
220	D-WP(C)/18922/2025 WP(C)/14226/2025	SUNITA JENA VS UNION OF INDIA	JAGANNATH BHUYAN VS	// 0 //
221	D-WP(C)/18515/2025 WP(C)/14227/2025	SASANKA CHUDAMANI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
222	D-WP(C)/20272/2025 WP(C)/14228/2025	DIPTIMAYEE TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
223	D-WP(C)/19338/2025 WP(C)/14229/2025	SUBHASHREE ROUL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
224	D-WP(C)/19552/2025 WP(C)/14230/2025	PADMA LOCHAN NAIK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
225	D-WP(C)/19558/2025 WP(C)/14231/2025	DEBENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
226	D-WP(C)/20356/2025 WP(C)/14232/2025	PADMANABHA BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
227	D-WP(C)/19476/2025	FARIZUN BIBI	DILLIP KUMAR RAY	//

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	WP(C)/14233/2025	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/20634/2025 WP(C)/14234/2025	HARISANKAR PRASAD RAM VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
229	D-WP(C)/20618/2025 WP(C)/14235/2025	NRUSINGHA CHARAN SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
230	D-WP(C)/20362/2025 WP(C)/14236/2025	SANATAN BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
231	D-WP(C)/20224/2025 WP(C)/14237/2025	ABINASH TRIPATHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
232	D-WP(C)/19544/2025 WP(C)/14238/2025	NIRANJAN SINGH VS UNION OF INDIA	RAMANATH ACHARYA VS	// 0 //
233	D-WP(C)/20365/2025 WP(C)/14239/2025	DEBENDRA BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
234	D-WP(C)/19483/2025 WP(C)/14240/2025	SK.RAFIQ VS THE STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
235	D-WP(C)/20625/2025 WP(C)/14241/2025	JAYANTI SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
236	D-WP(C)/20518/2025 WP(C)/14242/2025	ASIT KUMAR BEHERA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
237	D-WP(C)/19720/2025 WP(C)/14243/2025	SOURI PRASAD MISRA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
238	D-WP(C)/19546/2025 WP(C)/14244/2025	HAPPY CHOUDHURY VS	SUBHADUTTA ROURAY VS	// 0

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239	D-WP(C)/19928/2025 WP(C)/14245/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL), BOLANGIR, TPWODL VS SANKRITAN BAG	PRASANTA KUMAR TRIPATHY VS	// // 0 //
240	D-WP(C)/15061/2025 WP(C)/14246/2025	KAIBALYA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
241	D-WP(C)/20490/2025 WP(C)/14247/2025	MINAKETAN THATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
242	D-WP(C)/19479/2025 WP(C)/14248/2025	SK WAHID VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
243	D-WP(C)/16249/2025 WP(C)/14249/2025	NARAYAN SUBUDHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
244	D-WP(C)/20367/2025 WP(C)/14250/2025	M/S EXECUTIVE SECURITY SERVICE PRIVATE LIMITED VS UNION OF INDIA	PRANAYA SAHOO VS	// 0 //
245	D-WP(C)/20635/2025 WP(C)/14251/2025	BIDYADHAR PADHI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
246	D-WP(C)/20627/2025 WP(C)/14252/2025	NILIMA SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
247	D-WP(C)/19990/2025 WP(C)/14253/2025	M/S.INDO NISSAN FOODS PVT. LTD., BANGLORE VS FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA, NEW DELHI	SUMIT LAL VS	// 0 //
248	D-WP(C)/17177/2025 WP(C)/14254/2025	SURYA MOHAN DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
249	D-WP(C)/19481/2025 WP(C)/14255/2025	SK NURA VS STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //

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250	D-WP(C)/20687/2025 WP(C)/14256/2025	SUSHANTA KUMAR SAHOO VS CHAIRPERSON , ODISHA SUB ORDINATE STAFF COMMISSION, KHURDA	RAJIB RATH VS	// 0 //
251	D-WP(C)/20707/2025 WP(C)/14257/2025	PURNIMA NAYAK VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
252	D-WP(C)/15947/2025 WP(C)/14258/2025	LAXMIPRIYA PRADHAN VS TRILOCHAN PRADHAN	SIDDHARTHA SAMAL VS	// 0 //
253	D-WP(C)/20632/2025 WP(C)/14259/2025	SUNDAR MOHAN BEHERA VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //
254	D-WP(C)/19540/2025 WP(C)/14260/2025	JNANARANJAN DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
255	D-WP(C)/18233/2025 WP(C)/14261/2025	CHANDRA SEKHAR PATTANAIAK VS THE REGIONAL PROVIDENT FUND COMMISSIONER	DEEPAK KUMAR PANI VS	// 0 //
256	D-WP(C)/20624/2025 WP(C)/14262/2025	PRAMOD CHANDRA ROUT VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
257	D-WP(C)/18931/2025 WP(C)/14263/2025	SUBASHREE PANIGRAHI VS L.I.C HOUSING FINANCE LTD., MUMBAI	BRAHMANANDA TRIPATHY VS	// 0 //
258	D-WP(C)/19473/2025 WP(C)/14264/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
259	D-WP(C)/20622/2025 WP(C)/14265/2025	BISHNU CHANDRA DAS VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //
260	D-WP(C)/16804/2025 WP(C)/14266/2025	PRIYABRATA PRADHAN VS DEPARTMENT OF FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPARTMENT GOVT OF ORISSA	AMARENDRA SAHOO VS	// 0 //
261	D-WP(C)/19612/2025	SANDHYARANI PARIDA	SPANDAN SRICHANDAN	//

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	WP(C)/14267/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20736/2025 WP(C)/14268/2025	AKASH KHANDUJA VS UNION OF INDIA	SAURAV TIBREWAL VS	// 0 //
263	D-WP(C)/20724/2025 WP(C)/14269/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
264	D-WP(C)/20617/2025 WP(C)/14270/2025	MAMATA BASKEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/17180/2025 WP(C)/14271/2025	SUMA BARIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
266	D-WP(C)/19441/2025 WP(C)/14272/2025	SABITA KUMARI MAHAPATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
267	D-WP(C)/19873/2025 WP(C)/14273/2025	CHANDRAMANI KHAMARI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
268	D-WP(C)/20407/2025 WP(C)/14274/2025	ACHYUTA DAS @ ACHYUTANANDA DAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
269	D-WP(C)/20581/2025 WP(C)/14275/2025	PRAMOD NAYAK VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
270	D-WP(C)/20734/2025 WP(C)/14276/2025	JAMESWAR SAMANTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
271	D-WP(C)/19584/2025 WP(C)/14277/2025	V.TARAKANADHAM VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	ALLHAD DASH VS	// 0 //
272	D-WP(C)/19626/2025 WP(C)/14278/2025	RANJANA JENA@DASH VS	BIBHUTI BHUSAN PATTNAYAK VS	// 0

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273	D-WP(C)/20731/2025 WP(C)/14279/2025	THE STATE OF ODISHA RAMESH HARICHANDAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// // 0 //
274	D-WP(C)/20082/2025 WP(C)/14280/2025	MAHESWAR DIP VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
275	D-WP(C)/19410/2025 WP(C)/14281/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
276	D-WP(C)/18869/2025 WP(C)/14282/2025	BISWA RANJAN BISOYI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
277	D-WP(C)/17519/2025 WP(C)/14283/2025	URMILA NAIK VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
278	D-WP(C)/19854/2025 WP(C)/14284/2025	JITENDRA BHUYAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
279	D-WP(C)/20048/2025 WP(C)/14285/2025	PANKAJ KUMAR PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
280	D-WP(C)/18874/2025 WP(C)/14286/2025	ROHITA SWAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
281	D-WP(C)/18881/2025 WP(C)/14287/2025	CHANDRA SEKHAR NAHAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
282	D-WP(C)/20246/2025 WP(C)/14288/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
283	D-WP(C)/20105/2025 WP(C)/14289/2025	GEETANJALI KUMBHAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //

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284	D-WP(C)/20126/2025 WP(C)/14290/2025	NAKUL CHARAN SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
285	D-WP(C)/20719/2025 WP(C)/14291/2025	SURENDRA NATH PRADHAN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
286	D-WP(C)/19999/2025 WP(C)/14292/2025	GIRIJA KUMARI PANDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
287	D-WP(C)/18074/2025 WP(C)/14293/2025	MADHUSUDAN BUDEK @ BUDEK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/20002/2025 WP(C)/14294/2025	BIJAYA LAXMI PATNAIK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
289	D-WP(C)/20613/2025 WP(C)/14295/2025	GYANA RANJAN PARIDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
290	D-WP(C)/19724/2025 WP(C)/14296/2025	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
291	D-WP(C)/18897/2025 WP(C)/14297/2025	BULU DALAI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
292	D-WP(C)/20340/2025 WP(C)/14298/2025	JUGAL KISHORE PANDA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD(OPTCL)	AKSHAYA KUMAR JENA VS	// 0 //
293	D-WP(C)/20456/2025 WP(C)/14299/2025	ARATI SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
294	D-WP(C)/20722/2025 WP(C)/14300/2025	AJAY KUMAR ROY VS MAHANADI COALFIELDS LTD., ANUGUL	LALIT KUMAR MAHARANA VS	// 0 //
295	D-WP(C)/19185/2025	M/S LAL TRADERS AND AGENCIES PVT.LTD	SUBHANKAR ROUT	//

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	WP(C)/14301/2025	VS COMMISSIONER (APPEALS),GST ,CENTRAL EXCISE AND CUSTOMS ,BBSR	VS	0 //
296	D-WP(C)/19610/2025 WP(C)/14302/2025	SARAT CHANDRA DHAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
297	D-WP(C)/19487/2025 WP(C)/14303/2025	PRAKASH NARAYAN SUNDARAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
298	D-WP(C)/19576/2025 WP(C)/14304/2025	PUSPANJALI MOHANTY VS DEBAPRASANNA MOHANTY	SATYAJIT MOHAPATRA (2) VS	// 0 //
299	D-WP(C)/19609/2025 WP(C)/14305/2025	GITANJALI SWAIN VS STATE OF ODISHA	SPENDAN SRICHANDAN VS	// 0 //
300	D-WP(C)/20561/2025 WP(C)/14306/2025	CHAKRADHAR BARIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
301	D-WP(C)/20747/2025 WP(C)/14307/2025	RAMACHANDRA ROUT VS DISTRICT SUB-REGISTRAR, PURI	SUDHIR KUMAR MALLICK VS	// 0 //
302	D-WP(C)/18877/2025 WP(C)/14308/2025	JAGNYA NARAYAN PADHY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
303	D-WP(C)/20578/2025 WP(C)/14309/2025	ALIM MOHAMMAD VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
304	D-WP(C)/20563/2025 WP(C)/14310/2025	KAILASH CHANDRA MALIK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
305	D-WP(C)/19535/2025 WP(C)/14311/2025	PRASANNA KUMAR BARAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
306	D-WP(C)/19536/2025 WP(C)/14312/2025	ASIT RANJAN CHOUDHURY VS	SAILESH DAS VS	// 0

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307	D-WP(C)/20655/2025 WP(C)/14313/2025	STATE OF ODISHA T .BHADRACHARY VS	KRISHNA CHANDRA SAHU VS	// // ()
308	D-WP(C)/19621/2025 WP(C)/14314/2025	STATE OF ODISHA BIJU PATNAIK PLUS 2 SCIENCE COLLEGE, DEBENDRAPUR, MAYURBHANJ VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	D-WP(C)/20570/2025 WP(C)/14315/2025	STATE OF ORISSA SANTOSH KUMAR MAHAKUDA VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
310	D-WP(C)/20615/2025 WP(C)/14316/2025	STATE OF ODISHA SAROJ KUMAR ROUT VS	GYANA RANJAN MAHAPATRA VS	// // ()
311	D-WP(C)/19767/2025 WP(C)/14317/2025	STATE OF ORISSA MANOHAR SAHOO VS	AJAY KUMAR TRIPATHY VS	// // ()
312	D-WP(C)/19373/2025 WP(C)/14318/2025	STATE OF ORISSA ASWINI KUMAR NAYAK VS	NIRANJAN BISWAL VS	// // ()
313	D-WP(C)/19398/2025 WP(C)/14319/2025	EPF ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR JADUMANI PATTANAİK VS	RANJIT MOHANTY VS	// // ()
314	D-WP(C)/16299/2025 WP(C)/14320/2025	STATE OF ODISHA PRADEEP KUMAR BAGARI VS	MANOJ KUMAR PANDA VS	// // ()
315	D-WP(C)/20723/2025 WP(C)/14321/2025	THE SECY, THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION, ODISHA, CUTTACK SANJAY KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // ()
316	D-WP(C)/19112/2025 WP(C)/14322/2025	STATE OF ODISHA GOBIND CHANDRA SAHU VS	SURJYA NARAYA SAHU VS	// // ()
317	D-WP(C)/19717/2025 WP(C)/14323/2025	STATE OF ODISHA POWER ENGINEERING CO, JHARKHAND VS	BIBHU PRASAD MOHANTY VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/20751/2025 WP(C)/14324/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
319	D-WP(C)/19120/2025 WP(C)/14325/2025	BIBHUTI SETH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
320	D-WP(C)/19719/2025 WP(C)/14326/2025	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
321	D-WP(C)/20309/2025 WP(C)/14327/2025	S.K. COMMUNICATIONS PRIVATE LIMITED,,BBSR VS UNION OF INDIA	ABINASH ACHARYA VS	// 0 //
322	D-WP(C)/20711/2025 WP(C)/14328/2025	NABIN KADRAKA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
323	D-WP(C)/20446/2025 WP(C)/14329/2025	EVERMATE INSTITUTE MEDICAL SCIENCE, BBSR VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
324	D-WP(C)/19458/2025 WP(C)/14330/2025	SURENDRA PRASAD JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
325	D-WP(C)/20782/2025 WP(C)/14331/2025	SIPRA DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
326	D-WP(C)/20588/2025 WP(C)/14332/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
327	D-WP(C)/20533/2025 WP(C)/14333/2025	TITUNA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
328	D-WP(C)/19711/2025 WP(C)/14334/2025	POWER ENGINEERING CO., JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
329	D-WP(C)/17601/2025	SUBASH CHANDRA BEHERA	DIPTI RANJAN BHOKTA	//

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	WP(C)/14335/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/20267/2025 WP(C)/14336/2025	BIJAY KUMAR SEN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// () //
331	D-WP(C)/20161/2025 WP(C)/14337/2025	M/S.TRUPTI ENTERPRISES PRIVATE LTD, BBSR VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	SIDHARTH SHANKAR PADHY VS	// () //
332	D-WP(C)/20653/2025 WP(C)/14338/2025	BASANTA KUMAR PADHI VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// () //
333	D-WP(C)/20780/2025 WP(C)/14339/2025	PRAFULLA BEHERA VS THE BRANCH MANAGER, D.C.B. BANK LIMITED BBSR	ATMAJIT MANMITH DAS VS	// () //
334	D-WP(C)/20595/2025 WP(C)/14340/2025	M/S.NAGENDRA KUMAR PARIDA, BBSR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUTOMS, BBSR	CHITTA RANAJAN DAS VS	// () //
335	D-WP(C)/19409/2025 WP(C)/14341/2025	JAYA KRISHNA MISHRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
336	D-WP(C)/19504/2025 WP(C)/14342/2025	SNEHALATA DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
337	D-WP(C)/20586/2025 WP(C)/14343/2025	NARENDRA MOHARANA VS ODISHA INFORMATION COMMISSION, BBSR	ASHOK KUMAR DAS VS	// () //
338	D-WPCRL/14382/2025 WPCRL/58/2025	BHOLANATH PATRA VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	// () //
339	D-WPCRL/14252/2025 WPCRL/59/2025	SANYASHI MALLICK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MARINE PS AT JAMBO /68 /2025 () //
340	D-ABLAPL/14478/2025 ABLAPL/5708/2025	RAKESH DAS @ NATI VS	DIBYAJYOTI SAHOO VS	BALASORE TOWN /47 /2025 ()

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341	D-ABLAPL/14483/2025 ABLAPL/5709/2025	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// CHANDAKA P.S. /191 /2024 ()
342	D-ABLAPL/13826/2025 ABLAPL/5710/2025	STATE OF ODISHA MANOJ KUMAR PANDI VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /119 /2025 ()
343	D-ABLAPL/14549/2025 ABLAPL/5711/2025	STATE OF ODISHA SIBA KHOSALA VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /55 /2025 ()
344	D-ABLAPL/11183/2025 ABLAPL/5712/2025	STATE OF ODISHA PUSPALATA DALEI VS	BIKRAM CHANDRA GHADEI VS	// REMUNA /55 /2025 ()
345	D-ABLAPL/14550/2025 ABLAPL/5713/2025	STATE OF ODISHA PURNACHANDRA SANTA VS	AMITAV TRIPATHY VS	// ITAMATI /88 /2025 ()
346	D-ABLAPL/14223/2025 ABLAPL/5714/2025	STATE OF ODISHA DHANU NIAL VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /70 /2025 ()
347	D-ABLAPL/14448/2025 ABLAPL/5715/2025	STATE OF ODISHA JAINA BEGUM VS	ASHOK KUMAR SARANGI VS	// JANKIA P.S. /137 /2025 ()
348	D-ABLAPL/14512/2025 ABLAPL/5716/2025	STATE OF ODISHA PRACHITOSH MOHANTY VS	SK. ZAFARULLA VS	// MAHILA P.S. BUXIBAZAR /68 /2025 ()
349	D-ABLAPL/14513/2025 ABLAPL/5717/2025	STATE OF ODISHA SAGAR KIRTANIA VS	UMESH CHANDRA DORA VS	// M.V.79 /65 /2025 ()
350	D-ABLAPL/14226/2025 ABLAPL/5718/2025	STATE OF ODISHA RAJESH KUMAR KAR VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
351	D-ABLAPL/14454/2025 ABLAPL/5719/2025	STATE OF ODISHA SATYABHAMA PAIKARAY VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /96 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/14516/2025 ABLAPL/5720/2025	SK. OSIM VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /99 /2025 () //
353	D-ABLAPL/14366/2025 ABLAPL/5721/2025	ASHUTOSH TRIPATHY VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //
354	D-ABLAPL/14153/2025 ABLAPL/5722/2025	BHIMASEN PRADHAN @ NIRMAL PRADHAN VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	PURI TOWN /245 /2023 () //
355	D-ABLAPL/14420/2025 ABLAPL/5723/2025	RANKANIDHI BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /86 /2023 () //
356	D-ABLAPL/14520/2025 ABLAPL/5724/2025	DHIRAJ KUMAR SHARMA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /158 /2025 () //
357	D-ABLAPL/14461/2025 ABLAPL/5725/2025	TAPAS RANJAN MOHARANA VS STATE OF ODISHA	SITARAM SATAPATHY VS	/ /0 () //
358	D-ABLAPL/14522/2025 ABLAPL/5726/2025	ALOK KHATUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /174 /2025 () //
359	D-ABLAPL/14523/2025 ABLAPL/5727/2025	SK. MUSTAK @ KUNU VS STATE OF ODISHA	NIBEDITA MOHANTY VS	INDUSTRIAL ESTATE PS /109 /2025 () //
360	D-ABLAPL/14471/2025 ABLAPL/5728/2025	PRASANT KUMAR RAUTRAY @ RAUTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /125 /2025 () //
361	D-ABLAPL/14399/2025 ABLAPL/5729/2025	MD. IMRAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR SADAR /107 /2024 () //
362	D-ABLAPL/14537/2025 ABLAPL/5730/2025	MAHENDRA BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PHULBANI SADAR /163 /2024 () //
363	D-ABLAPL/14542/2025	DEBASIS ACHARYA	SUBHANKAR DAS	KHANDAGIRI P.S. /276 /2025

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	ABLAPL/5731/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/14475/2025 ABLAPL/5732/2025	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /341 /2024 () //
365	D-ABLAPL/14345/2025 ABLAPL/5733/2025	SUBASH PATRA @ B.SUBASH PATRA VS STATE OF ODISHA	MAHES DAS VS	DHARAKOT PS /161 /2025 () //
366	D-ABLAPL/14652/2025 ABLAPL/5734/2025	ABDUL SAKUR VS STATE OF ODISHA	MOHAMMAD AKRAM VS	NARASINGHPUR /58 /2025 () //
367	D-ABLAPL/14694/2025 ABLAPL/5735/2025	ARUN PANDA @ ARUN KUMAR PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	MANCHESWAR P.S. /213 /2025 () //
368	D-ABLAPL/13966/2025 ABLAPL/5736/2025	BABI MALLICK @ SASMITA MALLICK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KHAJURIPADA /29 /2015 () //
369	D-ABLAPL/14697/2025 ABLAPL/5737/2025	KALIA CHARAN @ KALANDI PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /557 /2024 () //
370	D-ABLAPL/14505/2025 ABLAPL/5738/2025	PRIYABRATA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	MANGALA BAG /130 /2025 () //
371	D-ABLAPL/14359/2025 ABLAPL/5739/2025	ERSAD ALI KHAN VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	PURUNABAZAR /107 /2025 () //
372	D-ABLAPL/14238/2025 ABLAPL/5740/2025	RABINDRA BEHERA @ BUDHIA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000145/2020
373	D-ABLAPL/14547/2025 ABLAPL/5741/2025	BIRAT RANA VS STATE OF ODISHA	BASUDEV BARIK VS	TUSRA /69 /2025 () //
374	D-ABLAPL/14331/2025 ABLAPL/5742/2025	RAJESH KUMAR SETHY VS	SOUBHAGYA KUMAR DASH VS	GHASIPURA /204 /2018 ()

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375	D-ABLAPL/14401/2025 ABLAPL/5743/2025	STATE OF ODISHA PARESH CHANDRA KISKU VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// RAIRANGPUR TOWN /99 /2025 () //
376	D-ABLAPL/13995/2025 ABLAPL/5744/2025	BANSHIDHAR GHOSH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BASTA /119 /2025 () //
377	D-ABLAPL/14402/2025 ABLAPL/5745/2025	PAPINA @ PAPI PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /312 /2025 () //
378	D-ABLAPL/14242/2025 ABLAPL/5746/2025	CHANDA @ KAILASH PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /157 /2025 () //
379	D-ABLAPL/14247/2025 ABLAPL/5747/2025	KULHA MAHAKUD VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
380	D-ABLAPL/14406/2025 ABLAPL/5748/2025	GOURI SRIJA PATNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARAYANPATNA /45 /2025 () //
381	D-ABLAPL/14386/2025 ABLAPL/5749/2025	GIRISH BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /103 /2025 () //
382	D-ABLAPL/14338/2025 ABLAPL/5750/2025	AKIL @ MOHAMMED OKIL KHAN VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	JAGATSINGPUR /671 /2024 () //
383	D-ABLAPL/14429/2025 ABLAPL/5751/2025	RASHMIRANJAN JENA @ BANTIA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /164 /2025 () //
384	D-ABLAPL/14562/2025 ABLAPL/5752/2025	MAMATA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /87 /2025 () //
385	D-ABLAPL/14409/2025 ABLAPL/5753/2025	HEMANTA KUMAR SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /37 /2019 SPECIAL JUDGE(POCSO), DHENKANAL ICC/0000002/2023

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386	D-ABLAPL/14488/2025 ABLAPL/5754/2025	MITU NAIK @ LITU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /18 /2025 () //
387	D-ABLAPL/14499/2025 ABLAPL/5755/2025	BABAJI @ PRAMOD KUMAR NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /4 /2018 () //
388	D-ABLAPL/14655/2025 ABLAPL/5756/2025	MAHABIR MALLA @ GUTUA MALLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /107 /2025 () //
389	D-ABLAPL/14657/2025 ABLAPL/5757/2025	LOKANATH BHATTA @ KALIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	SATYABADI /123 /2025 () //
390	D-ABLAPL/14661/2025 ABLAPL/5758/2025	BIBHUTI BHUSAN PRADHAN @ GULA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /107 /2025 () //
391	D-ABLAPL/14504/2025 ABLAPL/5759/2025	PRADIP NAIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	PANDAPADA /74 /2025 () //
392	D-ABLAPL/14658/2025 ABLAPL/5760/2025	BRAHMA @ BRAHMANANDA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /32 /2025 () //
393	D-ABLAPL/14564/2025 ABLAPL/5761/2025	SARADA PRASAD KANDI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /87 /2025 () //
394	D-ABLAPL/14426/2025 ABLAPL/5762/2025	PABITRA MOHAN BASANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /94 /2025 () //
395	D-ABLAPL/14236/2025 ABLAPL/5763/2025	SRIKANTA KUMAR JADAV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /123 /2025 () //
396	D-ABLAPL/14613/2025 ABLAPL/5764/2025	MUKUNDA BALIARSINGH VS STATE OF ODISHA	TRILOCHAN DASH VS	KOTOAGARH /63 /2025 () //
397	D-ABLAPL/14495/2025	ROHIT JAISWAL	SATYAM DAS PATTANAIAK	BARBIL /104 /2025

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	ABLAPL/5765/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/14251/2025 ABLAPL/5766/2025	HRUSIKESH MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
399	D-ABLAPL/13782/2025 ABLAPL/5767/2025	AJAYANANDA BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /122 /2025 () //
400	D-ABLAPL/14200/2025 ABLAPL/5768/2025	PRAVIN @ RAJANA PAVAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /179 /2023 () //
401	D-ABLAPL/14427/2025 ABLAPL/5769/2025	BIJAYA SEKHAR NAIK VS STATE OF ODISHA	GOURI KUMAR RATH VS	PHULBANI TOWN /228 /2024 () //
402	D-ABLAPL/14428/2025 ABLAPL/5770/2025	KHANI DALEI @ KUMA DALAI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BOLAGARH P.S. /328 /2024 () //
403	D-ABLAPL/14133/2025 ABLAPL/5771/2025	SUKADEV MALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	TIHIDI /145 /2025 () //
404	D-ABLAPL/14432/2025 ABLAPL/5772/2025	SUBRAT KUMAR BEHERA @ BUBUNA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /163 /2025 () //
405	D-ABLAPL/14392/2025 ABLAPL/5773/2025	JITENDRA KUMAR SAHOO @ JITU SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /117 /2025 () //
406	D-ABLAPL/14444/2025 ABLAPL/5774/2025	CHANDAN @ CHANDRA SEKHAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RANPUR /102 /2025 () //
407	D-ABLAPL/14263/2025 ABLAPL/5775/2025	MANOJ BEHERA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KANJIPANI /7 /2025 () //
408	D-ABLAPL/14650/2025 ABLAPL/5776/2025	BIBEKANANDA PATRA VS	PRIYA RANJAN SINGH VS	BIRIDI PS /87 /2025 ()

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409	D-ABLAPL/14342/2025 ABLAPL/5777/2025	STATE OF ODISHA SUBHA @ SUBASH BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// KUJANGA /134 /2025 () //
410	D-ABLAPL/14654/2025 ABLAPL/5778/2025	HAPPY @ BIJAY RANJAN PATTANAİK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /91 /2017 () //
411	D-ABLAPL/14270/2025 ABLAPL/5779/2025	ALOK ROUT @ GUDUA ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /231 /2025 () //
412	D-ABLAPL/14394/2025 ABLAPL/5780/2025	MAMATA RANI SATAPATHY VS STATE OF ODISHA	CHITTA RANJAN PATTNAİK VS	HINDOL /131 /2025 () //
413	D-ABLAPL/14660/2025 ABLAPL/5781/2025	JITENDRA KUMAR SAHOO @ TULU @ JITENDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /135 /2025 () //
414	D-ABLAPL/14372/2025 ABLAPL/5782/2025	BIJAY KUMAR MALİK @ BIJAY MAHALİK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SAHID NAGAR P.S. /220 /2025 () //
415	D-ABLAPL/14570/2025 ABLAPL/5783/2025	ANAM KAR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	NANDIPADA /101 /2025 () //
416	D-ABLAPL/14693/2025 ABLAPL/5784/2025	JATINDRA LENKA @ MANTU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /195 /2025 () //
417	D-ABLAPL/14642/2025 ABLAPL/5785/2025	PRAKASH DALEI @ KATIA DALEI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /122 /2025 () //
418	D-ABLAPL/14636/2025 ABLAPL/5786/2025	SATRAJIT MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /323 /2025 () //
419	D-ABLAPL/14639/2025 ABLAPL/5787/2025	SIBASUNDARA SAHOO @ SIPU SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK RURAL /215 /2025 () //

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420	D-ABLAPL/11032/2025 ABLAPL/5788/2025	SHANAWAR QUMAR VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /125 /2025 () //
421	D-ABLAPL/14653/2025 ABLAPL/5789/2025	BABULA @ BAHGYARATHI MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /50 /2022 () //
422	D-ABLAPL/14733/2025 ABLAPL/5790/2025	JITENDRA SASAMAL VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /123 /2025 () //
423	D-ABLAPL/14469/2025 ABLAPL/5791/2025	BIJAY KU. NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /61 /2025 () //
424	D-ABLAPL/14344/2025 ABLAPL/5792/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /379 /2025 () //
425	D-ABLAPL/14114/2025 ABLAPL/5793/2025	BABU DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /79 /2025 () //
426	D-ABLAPL/14462/2025 ABLAPL/5794/2025	BASUDEV BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(A)CC/0000015/2010
427	D-ABLAPL/14473/2025 ABLAPL/5795/2025	SUNIL CHAMPATI @ ANIL CHAMPATI @ SUNIL KUMAR CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /107 /2025 () //